

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/31033/2024 BLAPL/10831/2024	GANGADHAR SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	HANDAPA /260 /2024 S.D.J.M.,ATHMALLIK(Anugul ) GR/0000948/2024
2	D-BLAPL/31736/2024 BLAPL/10832/2024	LAXMI NARAYAN MAJHI @ LALTU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHANDILI /224 /2024 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000644/2024
3	D-BLAPL/31775/2024 BLAPL/10833/2024	KARTIK SINGH VS STATE OF ODISHA	AMRITA MISHRA VS	JHARSUGUDA /566 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002358/2024
4	D-BLAPL/32135/2024 BLAPL/10834/2024	SUDHIRA LIMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000047/2024
5	D-BLAPL/32125/2024 BLAPL/10835/2024	AMIR KHAN @ ABDUL AMIR KHAN VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	JANKIA P.S. /281 /2024 J.M.F.C.,KHURDA(Khordha ) GR/0000565/2024
6	D-BLAPL/32127/2024 BLAPL/10836/2024	BIKI KORAD @ KARAD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000044/2024
7	D-BLAPL/32123/2024 BLAPL/10837/2024	SANTOSH PERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000025/2024
8	D-BLAPL/32109/2024 BLAPL/10838/2024	SAGAR PRADHAN VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KHALLIKOTE /805 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001851/2024
9	D-BLAPL/28595/2024 BLAPL/10839/2024	TABARAK ALLI VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /471 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001052/2024
10	D-BLAPL/31787/2024 BLAPL/10840/2024	RAJA PAHANA @ RAJA PAHUN VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /705 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001596/2024
11	D-BLAPL/32129/2024 BLAPL/10841/2024	ADITYA GOUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOSANINUAGAM /177 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001569/2024

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12	D-BLAPL/32083/2024 BLAPL/10842/2024	SIJAN @ SUJAN BHUE VS STATE OF ODISHA	RAKESH KUMAR DAS VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0001769/2024
13	D-BLAPL/31169/2024 BLAPL/10843/2024	AYUSSUDIN MALLICK @ PINTU VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	INDUSTRIAL ESTATE PS /199 /2024 S.D.J.M.,KHURDA(Khordha ) GR/0000725/2024
14	D-BLAPL/31867/2024 BLAPL/10844/2024	DEEPAK KU. NAHAK @ DEEPAK NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /414 /2024 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000060/2024
15	D-BLAPL/31869/2024 BLAPL/10845/2024	SRIKANT PRADHAN @ SRIKANTA PRADHAN @ BASUDEV VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /414 /2024 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000060/2024
16	D-BLAPL/31976/2024 BLAPL/10846/2024	CHRISTARAJ BEERO VS STATE OF ODISHA	AMIT BISWAL VS	R.UDAYAGIRI /28 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000023/2023
17	D-BLAPL/28455/2024 BLAPL/10847/2024	RANJAN PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	DHENKANAL SADAR /647 /2021 A.D.J.,DHENKANAL(Dhenkanal) CT/0000111/2022
18	D-BLAPL/32134/2024 BLAPL/10848/2024	MAHADEV @ MADHAB KHARA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /71 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000118/2023
19	D-BLAPL/32194/2024 BLAPL/10849/2024	RAKESH KUMAR SAHOO VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	PATTAMUNDAI MODEL /277 /2024 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000723/2024
20	D-BLAPL/32297/2024 BLAPL/10850/2024	DINESH BISOI @ AJAYA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TIKABALI /107 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000344/2024
21	D-BLAPL/30882/2024 BLAPL/10851/2024	NABIN BAIPARI @ RAMA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /4 /2022 ADJ,UMERKOTE(Nabarangapur ) TR/0000002/2022
22	D-BLAPL/31777/2024 BLAPL/10852/2024	NARENDRA PALAKA VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDILI /234 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000042/2024
23	D-BLAPL/32078/2024	BISWAJIT PRADHAN	DHIRENDRA KUMAR MOHAPATRA	HEMGIR /237 /2024

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	BLAPL/10853/2024	VS STATE OF ODISHA	VS	A.D.J.,SUNDARGARH(Sundargarh) ST/0000150/2024
24	D-BLAPL/29905/2024 BLAPL/10854/2024	SUNIL KUMAR JENA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BADAGADA /391 /2024 A.D.J.,BHANJANAGAR(Ganjam) Spl/0000056/2024
25	D-BLAPL/32325/2024 BLAPL/10855/2024	RAJESH SABAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	R.UDAYAGIRI /138 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000097/2023
26	D-BLAPL/32294/2024 BLAPL/10856/2024	SONUL ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ITAMATI /136 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Sundargarh) GR/0000605/2024
27	D-BLAPL/32152/2024 BLAPL/10857/2024	PADMAN MACHHA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /258 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0001007/2024
28	D-BLAPL/32149/2024 BLAPL/10858/2024	RINKU BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /259 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0001008/2024
29	D-BLAPL/32148/2024 BLAPL/10859/2024	KRUSHNA JANI VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /77 /2024 C.J.M.,JEYPORE(Koraput) CT/0000088/2024
30	D-BLAPL/32079/2024 BLAPL/10860/2024	ROSHAN ORAM VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LEPHRIPADA /70 /2024 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000042/2024
31	D-BLAPL/32055/2024 BLAPL/10861/2024	PRABIRA PARIDA VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	PARADEEP LOCK /560 /2023 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) CT/0000031/2024
32	D-BLAPL/31185/2024 BLAPL/10862/2024	SURESH YADAV VS STATE OF ODISHA	SUJATA JENA VS	KUNDHEIGOLA /201 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000394/2024
33	D-BLAPL/31188/2024 BLAPL/10863/2024	SURESH YADAV VS STATE OF ODISHA	SUJATA JENA VS	KUNDHEIGOLA /200 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000391/2024
34	D-BLAPL/31967/2024 BLAPL/10864/2024	MOHAMMAD ABRAR VS	ABHAS MOHANTY VS	MALKANGIRI /416 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri)

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35	D-BLAPL/31899/2024 BLAPL/10865/2024	STATE OF ODISHA MD. HABIB VS	SAMARESH PATTANAIAK VS	Spl/0000111/2024 KUJANGA /358 /2024 SPECIAL JUDGE,JAGATSINGHPUR(Jaga
36	D-BLAPL/31952/2024 BLAPL/10866/2024	STATE OF ODISHA SURENDRA @ SURIA DALAI VS	RAMA CHANDRA JENA VS	Spl/0000069/2024 BALIAPAL /180 /2024 J.M.F.C.,BASTA(Baleshwar)
37	D-BLAPL/31832/2024 BLAPL/10867/2024	STATE OF ODISHA SK.SADAM VS	MOHAMMED MUSTAQ ANSARI VS	CT/0000500/2024 / /0 SPECIAL JUDGE,BAUDH(Baudh )
38	D-BLAPL/32059/2024 BLAPL/10868/2024	STATE OF ODISHA MEENAKA SURYAKUMAR @ M.SURYAKUMAR VS	HIMANSHU BHUSAN DASH VS	2(A)CC/0000031/2024 SESHKHAL /41 /2024 A.D.J.,RAYGADA(Rayagada )
39	D-BLAPL/31817/2024 BLAPL/10869/2024	STATE OF ODISHA MEENAKA SURYAKUMAR @ M. SURYAKUMAR VS	HIMANSHU BHUSAN DASH VS	CT/0000053/2024 SESHKHAL /26 /2024 A.D.J.,RAYGADA(Rayagada )
40	D-BLAPL/31785/2024 BLAPL/10870/2024	STATE OF ODISHA SUNADHAR LUHA VS	JAGABANDHU SAHU VS	CT/0000048/2024 BIJEPUR /224 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHE
41	D-BLAPL/30429/2024 BLAPL/10871/2024	STATE OF ODISHA NAROTTAM NAIK VS	PRAVAT KUMAR NAYAK VS	GR/0000634/2024 ANGUL SADAR PS /91 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug
42	D-BLAPL/32200/2024 BLAPL/10872/2024	STATE OF ODISHA SUNIL RANA VS	SATYABRATA PANDA VS	Spl/0000006/2024 PAIKMAL /148 /2024 A.D.J.,PADAMPUR(Bargarh )
43	D-BLAPL/29858/2024 BLAPL/10873/2024	STATE OF ODISHA KARAM SUBA VS	ASIT KUMAR JENA VS	Spl/0000038/2024 MOTU /58 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang
44	D-BLAPL/30901/2024 BLAPL/10874/2024	STATE OF ODISHA SAROJ KUMAR BHOI VS	SATYABRATA MOHANTY VS	Spl/0000077/2024 CHANDANPUR /115 /2024 NYAYADHIKARI,PURI(Puri)
45	D-BLAPL/32112/2024 BLAPL/10875/2024	STATE OF ODISHA BIBEKANANDA TRIPATHY VS STATE OF ODISHA(VIG.)	ANIMA KUMARI DEI VS	GR/0000312/2024 SAMBALPUR VIGILANCE /26 /2024 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000017/2024

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46	D-BLAPL/32197/2024 BLAPL/10876/2024	MAHADEBA BARIHA VS STATE OF ODISHA	SATYABRATA PANDA VS	PAIKMAL /105 /2024 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000559/2024
47	D-BLAPL/32155/2024 BLAPL/10877/2024	BUDURA RANA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /168 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000051/2024
48	D-CMAPL/44797/2024 CMAPL/368/2024	JHUMPUDI DEI VS TUSARKANTA TUDU	ADV. VS	// () //
49	D-CMAPL/44706/2024 CMAPL/369/2024	JANAKIRAM BISOI@JANAKIRAM VS SANKARLAL SETHIA	AMIT PRASAD BOSE VS	// () //
50	D-CMAPL/44925/2024 CMAPL/370/2024	KULAMANI MEHER VS PURNABASI SETH	ADV. VS	// () //
51	D-CMP/42351/2024 CMP/1218/2024	KALICHARAN GOPE VS HARI BHAINSAL	PABITRA KUMAR NAYAK VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu CS/0000145/2019
52	D-CMP/41382/2024 CMP/1219/2024	SABITRI MANDAL VS SRIPATI MANDAL	PRAVAT RANJAN SUTAR VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr IA/0000191/2023
53	D-CMP/41646/2024 CMP/1220/2024	PRAVAT KUMAR SETHY VS DUSMIREKHA DAS	KUNJA SUNDAR DAS VS	// SPECIAL JUDGE,KENDRAPARA(Kendrap ICC/0000026/2023
54	D-CMP/43650/2024 CMP/1221/2024	KIRUTHJIKA PRABHAKARAN VS SARAT KUMAR @ CHANDRA BADAJENA	AJIT CHANDRA MOHAPATRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0001242/2023
55	D-CMP/44695/2024 CMP/1222/2024	KALPANA DASH VS NABA KISHORE ACHARYA	MANORANJAN MISHRA VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CMA/0000002/2019
56	D-CMP/44305/2024 CMP/1223/2024	TRINATH BARAL VS CHIEF EXECUTIVE, TPCODL, BBSR	BASUDEV BARIK VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho EC/0000999/2022
57	D-CMP/45320/2024	NIRAKAR SABAT	BIPLABA P.B. BHALI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1224/2024	VS KANAKA PADHI	VS	3RD ADDL.SESSION JUDGE CUM SPL.J Fao/0000008/2022
58	D-CMP/45251/2024 CMP/1225/2024	MANGTULAL AGRAWAL VS RAM ABATAR AGARWALLA	BHABANI SANKAR TRIPATHY (1) VS	// CIVIL JUDGE SENIOR DIVISION,RANPU IA/0000017/2024
59	D-CMP/44932/2024 CMP/1226/2024	CHAITANYA SAHU VS PRAFULA SAHU	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0000983/2010
60	D-CMP/43138/2024 CMP/1227/2024	PUSPA SWAIN VS BISWAMBAR ROUT	BIBHUTI BHUSAN MISHRA (2) VS	// 3RD ADDL. DISTRICT JUDGE,CUTTACK RFA/0000003/2021
61	D-CMP/41384/2024 CMP/1228/2024	ABDUL MUKTAR KHAN VS AFSAR ALI KHAN	PRAVAT RANJAN SUTAR VS	// CIVIL JUDGE (JD),JAGATSINGHPUR(Jag CS/0000074/2019
62	D-CMP/44315/2024 CMP/1229/2024	SANDHYA ROUTRAI @ SANDHYARANI ROUTRAI VS KASINATH JENA	RABI NARAYAN BEHERA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho CS/0000429/2011
63	D-CMP/44558/2024 CMP/1230/2024	GOLAP NAIK@PRADHAN VS JAGANNATH NAYAK	BIRAJA PRASANNA DAS VS	// CIVIL JUDGE(J.D.),MOHANA(Gajapati ) CS/0000006/2019
64	D-CONTC/41266/2024 CONTC/7480/2024	RAJAT KUMAR SAMAL VS ASWATHY S, I.A.S	ADV. VS	// () //
65	D-CONTC/43890/2024 CONTC/7481/2024	BRAJABANDHU PRADHAN VS BHAKTA RANJAN MOHANTY, ENGINEER-IN-CHIEF, W.R DEPT.	ADV. VS	// () //
66	D-CONTC/44094/2024 CONTC/7482/2024	MANOJ KUMAR PATI VS CHALLA SREENIVASULU SETTY, CHAIRMAN, SBI	ADV. VS	// () //
67	D-CONTC/44665/2024 CONTC/7483/2024	JAYANTA KU.PRADHAN VS UDAYA A. KAOLE, CHAIRMAN CUM M.D, MCL, BURLA	ADV. VS	// () //
68	D-CONTC/44766/2024 CONTC/7484/2024	B.K.RASHMITA VS	ADV. VS	// ()

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69	D-CONTC/44960/2024 CONTC/7485/2024	SASWAT MISHRA, IAS DEBENDRA KUMAR BEHERA VS SUSANTA BISOI, B.M, UNION BANK OF INDIA,NABARANGPUR	RAJIB LOCHAN PATTNAIK VS	// // ()
70	D-CONTC/45024/2024 CONTC/7486/2024	TULASI JENA VS ANU GARG, IAS	PRAFULLA KUMAR MOHAPATRA VS	// ()
71	D-CONTC/45025/2024 CONTC/7487/2024	SEBATI NAYAK VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()
72	D-CONTC/45026/2024 CONTC/7488/2024	KARUNAKAR NAYAK VS SUSHIL KUMAR LOHANI, IAS	ADV. VS	// ()
73	D-CONTC/42101/2024 CONTC/7489/2024	BIPINI BIHARI NAYAK VS SHALINI PANDIT, IAS	AUROBINDA SAHOO VS	// ()
74	D-CONTC/43851/2024 CONTC/7490/2024	REGIONAL COLLEGE OF ENGINEERING AND MANAGEMENT, BBSR VS SUVASH CHANDRA NATHSHARMA, C.G.M(MSME), IDCO,BBSR	UMESH CHANDRA PATNAIK VS	// ()
75	D-CONTC/45029/2024 CONTC/7491/2024	BASANTA KUMAR PRAHARAJ VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()
76	D-CONTC/45031/2024 CONTC/7492/2024	SABDAR KHAN VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()
77	D-CONTC/45033/2024 CONTC/7493/2024	PADMABATI PATRO VS ANU GARG, IAS	ADV. VS	// ()
78	D-CONTC/45036/2024 CONTC/7494/2024	MINAKETAN JENA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()
79	D-CONTC/45049/2024 CONTC/7495/2024	SANJAYA KUMAR MAHANTY VS S.B.MOHAPATRA, ADDL. CHIEF ENGNR., RWSS CIRCLE	ADV. VS	// ()

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80	D-CONTC/45176/2024 CONTC/7496/2024	SUJIT KUMAR KAR VS PARUL PATWARI, IAS	ADV. VS	// 0 //
81	D-CONTC/45314/2024 CONTC/7497/2024	DINABANDHU MEHER VS SATYABRATA SAHU, I.A.S.,	ADV. VS	// 0 //
82	D-CONTC/45316/2024 CONTC/7498/2024	KESHAB MAJHI VS SATYABRATA SAHU, I.A.S.,	ADV. VS	// 0 //
83	D-CONTC/45326/2024 CONTC/7499/2024	KRUPASINDHU PADHI VS ANU GARG, IAS	ADV. VS	// 0 //
84	D-CONTC/45332/2024 CONTC/7500/2024	MUKESH BHOI VS SUMER SINGH, INSPECTOR-CUM-ENQUIRY OFFICER, RPF	ADV. VS	// 0 //
85	D-CONTC/45346/2024 CONTC/7501/2024	RAMESH CHANDRA JHANKAR VS ANU GARG, IAS	ADV. VS	// 0 //
86	D-CONTC/45350/2024 CONTC/7502/2024	MADHUSUDAN BEHERA VS ANU GARG, IAS	KRISHNA CHANDRA SAHU VS	// 0 //
87	D-CONTC/45000/2024 CONTC/7503/2024	NILAKANTHA BAG VS GAURAV SHIVAJI ISALWAR, IAS	AMIT PRASAD BOSE VS	// 0 //
88	D-CONTC/45020/2024 CONTC/7504/2024	PRAKASH CHANDRA ROUSTRAY VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	ADV. VS	// 0 //
89	D-CONTC/45438/2024 CONTC/7505/2024	AMARESH DAS VS DEORANJAN KUMAR SINGH, I.A.S.,	DEORANJAN KUMAR SINGH, I.A.S., VS	// 0 //
90	D-CONTC/45324/2024 CONTC/7506/2024	PADMA CHARAN SAHOO VS ANU GARG, IAS	ADV. VS	// 0 //
91	D-CONTC/45325/2024	KAILASH MALLIK	ADV.	//

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	CONTC/7507/2024	VS AMRIT RUTURAJ, IAS	VS	() //
92	D-CONTC/42296/2024 CONTC/7508/2024	LEENA PASAYAT VS ARABINDA AGARWAL I.A.S	ADV. VS	// () //
93	D-CONTC/43092/2024 CONTC/7509/2024	GOURI PRADHAN VS ABHISHEK DAS, O.A.S,	ADV. VS	// () //
94	D-CONTC/45319/2024 CONTC/7510/2024	B.DANDAPANI PATRO VS SARTHAK SARANGI, I.P.S,	ADV. VS	// () //
95	D-CONTC/42780/2024 CONTC/7511/2024	SUNIL KUMAR HOTH VS JYOTI RANJAN MISHRA, I.A.S,	ADV. VS	// () //
96	D-CONTC/44683/2024 CONTC/7512/2024	BIBHUTI BHUSAN PARIDA VS ASWATHY S., IAS	SUBHANKAR ROUT VS	// () //
97	D-CONTC/45477/2024 CONTC/7513/2024	RABINDRA NATH PANDA VS SALINI PANDIT, IAS	ADV. VS	// () //
98	D-CRLA/30255/2024 CRLA/1070/2024	BHARAT@SUSHANTA KUMAR SETHI VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	SIMULIA /233 /2018 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000256/2018
99	D-CRLA/31441/2024 CRLA/1071/2024	LAXMIKANTA PANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	BADAGODA P.S. /534 /2024 DISTRICT & SESSIONS JUDGE,BHUBANE TR/0000431/2024
100	D-CRLA/31503/2024 CRLA/1072/2024	BUDHADEV NAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	ANANDAPUR /141 /2020 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000023/2020
101	D-CRLA/31699/2024 CRLA/1073/2024	BIRUPAKSHYA PANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	HIRAKUD /2 /2017 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000117/2017
102	D-CRLA/30803/2024 CRLA/1074/2024	GAVASKAR NAYAK VS	DIPTI RANJAN SWAIN VS	/ /0 2ND ADJ,CUTTACK(Cuttack)

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103	D-CRLA/31708/2024 CRLA/1075/2024	STATE OF ODISHA SANIA @ANJAN BEHERA VS	SAMVIT MOHANTY VS	CRMC/0000083/2024 ABHAYACHANDPUR /26 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jaga
104	D-CRLA/32026/2024 CRLA/1076/2024	STATE OF ODISHA BISIA@JITU DAS VS	SWADESH KUMAR DAS VS	Spl/0000012/2023 TIRTOL /325 /2016 SPECIAL JUDGE,JAGATSINGHPUR(Jaga
105	D-CRLMA/19062/2024 CRLMA/184/2024	STATE OF ODISHA ADIKANDA NAYAK VS	BHABANI SANKAR TRIPATHY (1) VS	Spl/0000031/2016 NAIKANI-DIHI /256 /2021 ( )
106	D-CRLMC/31529/2024 CRLMC/4088/2024	STATE OF ODISHA RAJ KUMAR BEHERA VS	RAJENDRA NARAYAN ROUT VS	// BALASORE VIGILANCE /16 /2021 SPECIAL JUDGE, VIGILANCE, BARIPAD
107	D-CRLMC/31530/2024 CRLMC/4089/2024	STATE OF ODISHA(VIG.) RAGHUNATH NAYAK VS	SARADA PRASAD DASH VS	GR/0000005/2021 KARANJIA /138 /2020 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M
108	D-CRLMC/31898/2024 CRLMC/4090/2024	STATE OF ODISHA JYOTSHNA KHANDAYAT RAY VS	KULDEEP MOHANTY VS	CT/0000416/2020 SECTOR-19 /160 /2020 AD-HOC A.D.J. (FTSC),ROURKELA(Sund
109	D-CRLMC/31996/2024 CRLMC/4091/2024	STATE OF ODISHA RINKU@SIMANCHAL NAHAK@ NAYAK@BIKRAM KUMAR NAYAK VS	SANTOSH KUMAR MAHANTY VS	Spl/0000016/2021 ASKA /239 /2006 J.M.F.C.,ASKA(Ganjam)
110	D-CRLMC/32003/2024 CRLMC/4092/2024	STATE OF ODISHA PABITRA SAHOO VS	SATYABRATA MOHANTY VS	GR/0000346/2006 //0 DISTRICT & SESSIONS JUDGE,JAGATSI
111	D-CRLMC/31964/2024 CRLMC/4093/2024	SUCHITRA BARAL SANSARI NAYAK VS	BISWA KUMAR MISHRA VS	CRREV/0000022/2024 BHANJANAGAR /150 /2011 A.D.J.,BHANJANAGAR(Ganjam)
112	D-CRLMC/31972/2024 CRLMC/4094/2024	STATE OF ODISHA NABAGHANA BARIK VS	SARADA PRASAD DASH VS	ST/0000094/2015 //0 J.M.F.C.,SORO(Baleshwar)
113	D-CRLMC/32177/2024 CRLMC/4095/2024	STATE OF ODISHA RASABIHARY DASH VS STATE OF ODISHA	DEVASHIS PANDA VS	CRMC/0000191/2024 BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000057/2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/32277/2024 CRLMC/4096/2024	RAKESH SAHU VS STATE OF ODISHA	LIPAN KUMAR PRADHAN VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) CRMC/000005/2024
115	D-CRLMC/31674/2024 CRLMC/4097/2024	RAMESH CHARAN NAYAK VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	LAHUNIPADA /146 /2023 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundergarh) GR/0000634/2023
116	D-CRLMC/32183/2024 CRLMC/4098/2024	SIDHESWAR HEMBRAM VS MITA HEMBRAM	JAGAJIT PANDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAPUR CMC/0000299/2023
117	D-CRLMC/31715/2024 CRLMC/4099/2024	BHASKAR ROUT VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /236 /2016 J.M.F.C.,RANPUR(Nayagarh ) GR/0000226/2016
118	D-CRLMC/32040/2024 CRLMC/4100/2024	MANOJ KUMAR PATI VS GANGOTRI MISHRA	SANJIT KUMAR DAS VS	//0 JUDGE FAMILY COURT-II,BHUBANESHWAR CRL.EXN/0000074/2023
119	D-CRLMC/32533/2024 CRLMC/4101/2024	PRASANTA MUDULI VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	NIMAPADA /232 /2020 J.M.F.C.,NIMAPARA(Puri) GR/0000598/2020
120	D-CRLMP/32214/2024 CRLMP/1462/2024	CUTTACK SARASWATA SANGHA, CUTTACK VS STATE OF ODISHA	NIROD KUMAR SAHU VS	//0 ( //
121	D-CRLMP/25893/2024 CRLMP/1463/2024	MANINI PANDA VS SUPERINTENDENT OF POLICE, JAJPUR	KALPANA NAYAK VS	//0 ( //
122	D-CRLMP/31989/2024 CRLMP/1464/2024	NARAHARI BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	DHARMASALA /670 /2024 ( //
123	D-CRLMP/31069/2024 CRLMP/1465/2024	ANCHAL SHARMA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	TANGI /88 /2023 ( //
124	D-CRLMP/30644/2024 CRLMP/1466/2024	JAMUNA TARAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MARINE PST TALCHUA /187 /2023 ( //
125	D-CRLREV/30387/2024	ROSHAN DHRUB	ARIJEET MISHRA	KEONJHAR SADAR /441 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/623/2024	VS STATE OF ODISHA	VS	ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) CRA/0000006/2024
126	D-CRLREV/32192/2024 CRLREV/624/2024	JITENDRA SAHU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 DISTRICT AND SESSIONS JUDGE,ANGUL CRA/0000011/2023
127	D-CRLREV/29740/2024 CRLREV/625/2024	DIPAK@DEEPAK KUMAR SAHU VS STATE OF ODISHA(VIG.)	DEBASNAN DAS VS	CUTTACK VIGILANCE /50 /2002 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000021/2009
128	D-CRLREV/32141/2024 CRLREV/626/2024	BALAKRUSHNA SAHU VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /31 /2003 SPECIAL JUDGE,BALLIGUDA(Kandhamal) CT/0000022/2023
129	D-CRLREV/32380/2024 CRLREV/627/2024	SHRADHANJALI BEHERA VS DIRECTORATE OF ENFORCEMENT,GOI, BBSR	RAJAT KUMAR PANDA VS	KHANDAGIRI P.S. /496 /2022 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR CRMC/0000010/2022
130	D-FAO/42182/2024 FAO/509/2024	DEBENDRA KUMAR DAS VS UNION OF INDIA	KAPILA CHARAN NAYAK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR Oa/0000048/2022
131	D-MACA/41321/2024 MACA/1078/2024	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., CUTTACK VS AMRITA PRADHAN	PRASANTA KUMAR MAHALI VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000132/2016
132	D-MACA/42135/2024 MACA/1079/2024	D.M., NATIONAL INSURANCE CO.LTD., ANGUL VS TRILOCHAN SAMAL	PRASANTA KUMAR MAHALI VS	// III M.A.C.T.,TALCHER(Anugul ) Mac/0000064/2019
133	D-MACA/43629/2024 MACA/1080/2024	B.M., ORIENTAL INSURANCE CO., SAMBALPUR VS MANJULATA PANDA	PRASANTA KUMAR MAHALI VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000240/2022
134	D-MACA/44154/2024 MACA/1081/2024	ASSISTANT MANAGER, GO DIGIT GENERAL INSURANCE CO. LTD.,BBSR VS JAGYAN MAHAKUD	ADAM ALI KHAN VS	// A.D.J.,BOUDH(Baudh ) Mac/0000020/2022
135	D-MACA/44448/2024 MACA/1082/2024	M/S CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR VS SASMITA BEHERA	SOMNATH ROY VS	// I MACT,BALASORE(Baleshwar) Mac/0000351/2023
136	D-MACA/44627/2024 MACA/1083/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS	PRASANTA KUMAR MAHALI VS	// 1ST MACT, KENDRAPARA(Kendrapara )

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137	D-MACA/41542/2024 MACA/1084/2024	SHARMISHTA MOHANTY PATO SINGH VS SHYAMLAL MAITY	DEBASISH PATNAIK VS	Mac/0000015/2017 // I MACT,BALASORE(Baleshwar)
138	D-MACA/41957/2024 MACA/1085/2024	CHOLAMANDALAM M.S GENERAL INSURANCE CO.LTD., BBSR VS SAMIRAN BIBI	SOMNATH ROY VS	Mac/0000277/2020 // IST MACT, BHADRAK(Bhadrak )
139	D-MACA/42355/2024 MACA/1086/2024	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS JYOTIRMAYEE ROUT	PRAKASH KUMAR MOHANTY VS	Mac/0000097/2021 // 1ST MACT,CUTTACK(Cuttack)
140	D-MACA/44189/2024 MACA/1087/2024	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR VS SURESKHA SABAR	ANUPAM DASH VS	Mac/0000122/2017 // III MACT,DHARAMGARH(Kalahandi)
141	D-MACA/44565/2024 MACA/1088/2024	THE D.M. M/S. ORIENTAL INSURANCE CO. LTD., BALASORE VS LAXMIPRIYA MAHAKUD	PRASANTA KUMAR MAHALI VS	Mac/0000068/2022 // IST MACT, BHADRAK(Bhadrak )
142	D-MACA/37380/2024 MACA/1089/2024	DIVISIONAL MANAGER, THE RELIANCE GENERAL INSURANCE COMPANY LTD.BBSR VS JUGANTI GOUDA	SRUBRAT SATPATHY VS	Mac/0000058/2022 // A.D.J. SALIPUR(Cuttack)
143	D-MACA/42993/2024 MACA/1090/2024	THE MANAGER, LEGAL (T.P.CIAIM) ORIENTAL GENERAL INSURANCE CO. LTD VS BAIJAYANTI DANI	PRASANTA KUMAR MAHALI VS	Mac/0000016/2023 // 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur)
144	D-OTAPL/44309/2024 OTAPL/50/2024	COMMISSIONER CGST AND CENTRAL EXCISE,ROURKELA VS M/S. HINDALCO INDUSTRIES LTD.,SAMBALPUR	TUSHAR KANTI SATAPATHY,SR.S.C VS	Mac/0000048/2023 // ()
145	D-RSA/44167/2024 RSA/378/2024	ANNAPURNA DAS VS ASHOK KUMAR MOHAPATRA	BHASKAR CHANDRA PANDA VS	Mac/0000016/2023 // A.D.J.,BHUBANESWAR(Khordha )
146	D-RSA/43744/2024 RSA/379/2024	SRIRAM CHANDRA SAHU VS AHALYA SAMAL	SANTOSH KUMAR MAHANTY VS	RFA/0000132/2022 // PRESIDING OFFICER,OPID,BERHAMPUJ
147	D-RSA/45213/2024 RSA/380/2024	TRILOCHAN PATRA VS KAMALA PATRA	VIJAYA KAR VS	RFA/0000088/2016 // A.D.J.,CHAMPUPA(Kendujhar)

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148	D-RVWPET/42671/2024 RVWPET/258/2024	RASH BEHARI DASH VS KAILASH CHANDRA DASH	ADV. VS	// ()
149	D-SAO/42385/2024 SAO/12/2024	UDDHABA RANA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000013/2018
150	D-SAO/45279/2024 SAO/13/2024	BAGULI @ BENGULI @ BINODINI KHATEI, @ PATEL VS SUBASH KHATEI	NIRANJAN PRASAD PATRA VS	// 2ND A.D.J,KHURDA(Khordha ) RFA/0000056/2017
151	D-TRP(C)/44736/2024 TRP(C)/342/2024	GOURI SHANKAR MISHRA VS DIPTI PRIYADARSINI PANDA	SATYABRATA MOHANTY VS	// J.M.F.C.,JAJPUR ROAD(Jajapur ) DV/0000020/2024
152	D-TRP(C)/45401/2024 TRP(C)/343/2024	ANITA PATRA VS RAJKISHORE NAYAK	SOUBHAGYA KUMAR DASH VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000307/2024
153	D-TRPCRL/32035/2024 TRPCRL/93/2024	SHIVANGI PATTANAIK VS SASMITA MAHARANA	SATYA NARAYAN BHRAMAR RAY VS	//0 J.M.F.C.,NARASINGHPUR(Cuttack) MISCA/0000005/2024
154	D-WA/42426/2024 WA/2942/2024	PRAFULLA KUMAR SARANGI VS UNION BANK OF INDIA	AVIJIT PATNAIK VS	// ()
155	D-WA/42833/2024 WA/2943/2024	JYOTI PRAKASH VS INTERNAL APPELLATE COMMITTEE,S.B.I.,MUMBAI	VS	// ()
156	D-WA/43419/2024 WA/2944/2024	TRIBAL DEVELOPMENT COOPERATIVE CORPORATION OF ODISHA LIMITED, KHORDHA VS THE REGISTRAR, ODISHA COOPERATIVE SOCIETY, , KHORDHA	SHADAYA LAXMI PATNAIK VS	// ()
157	D-WA/44670/2024 WA/2945/2024	NILANCHAL SUBUDHI VS REGISTRAR OF CO-OPERATIVE SOCIETIES, ODISHA,KHORDHA	SHAKTI DATTA TRIPATHY VS	// ()
158	D-WA/44906/2024 WA/2946/2024	STATE OF ODISHA VS SATYABRATA KANUNGO	HARI KRUSHNA PANIGRAHI, A.S.C. VS	// ()
159	D-WA/45083/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//

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	WA/2947/2024	VS	VS	0
		PRADEEP KUMAR DASH		//
160	D-WA/45087/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//
	WA/2948/2024	VS	VS	0
		PRATIMA PAL		//
161	D-WA/45096/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//
	WA/2949/2024	VS	VS	0
		SNEHALATA PRADHAN		//
162	D-WA/45150/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	//
	WA/2950/2024	VS	VS	0
		PARAMANANDA BARIK		//
163	D-WA/45151/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	//
	WA/2951/2024	VS	VS	0
		PRAVATI NALINI SARANGI		//
164	D-WA/42352/2024	ANITA TRIPATHY	SAROJA KANTA SAMAL	//
	WA/2952/2024	VS	VS	0
		SAROJ KUMAR MOHAPATRA		//
165	D-WA/44327/2024	KRUSHNA CHANDRA DALABEHERA	UMAKANT SAHOO	//
	WA/2953/2024	VS	VS	0
		STATE OF ODISHA		//
166	D-WA/44941/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/2954/2024	VS	VS	0
		SUMANTA KUMAR PUNSI		//
167	D-WA/44942/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/2955/2024	VS	VS	0
		KRUTIBAS MATARI		//
168	D-WA/44955/2024	ANIL KUMAR AGRAWAL	RABINDRA NATH DEBATA	//
	WA/2956/2024	VS	VS	0
		TILOTTAMA PANIGRAHI		//
169	D-WA/45043/2024	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	//
	WA/2957/2024	VS	VS	0
		TIRTHABASI PANDA		//
170	D-WA/45105/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
	WA/2958/2024	VS	VS	0

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171	D-WA/45111/2024 WA/2959/2024	BASUDEB AGASTI STATE OF ODISHA VS SITAKANTA BEHERA	BIPLAB MOHANTY,A.G.A VS	// // 0 //
172	D-WA/45124/2024 WA/2960/2024	STATE OF ODISHA VS G MADHUSUDAN RAO	DEBASIS NAYAK,A.G.A VS	// 0 //
173	D-WA/45131/2024 WA/2961/2024	STATE OF ODISHA VS NARAYAN MALLICK	DEBASIS NAYAK, A.G.A. VS	// 0 //
174	D-WA/45132/2024 WA/2962/2024	STATE OF ODISHA VS NIRANJAN MOHAPATRA	DEBASIS NAYAK, A.G.A. VS	// 0 //
175	D-WA/45152/2024 WA/2963/2024	STATE OF ODISHA VS PRAVAKAR MOHANTY	SANGRAM JENA,A.G.A VS	// 0 //
176	D-WA/45265/2024 WA/2964/2024	STATE OF ODISHA VS DEBABRATA MOHANTY	SASWAT DAS,A.G.A VS	// 0 //
177	D-WP(C)/45091/2024 WP(C)/26707/2024	STATE SARAPANCH ASSOCIATION OF GRAM PANCHAYAT, KALAHANDI VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
178	D-WP(C)/43686/2024 WP(C)/26708/2024	SUSILA DEVI INSTITUTE OF HEALTH AND TECHNOLOGY(GNM), BERHAMPUR VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
179	D-WP(C)/44409/2024 WP(C)/26709/2024	HRUSHIKESH KANDI VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// 0 //
180	D-WP(C)/45493/2024 WP(C)/26710/2024	ASHOK KUMAR SAMANTARAY VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
181	D-WP(C)/45177/2024 WP(C)/26711/2024	HARISHCHANDRA HAZARA VS STATE OF ODISHA	Dr. PURUSOTTAM CHULI, P. NATH(CAVEATOR)) SUBAS CHANDRA DAS VS	// 0 //

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182	D-WP(C)/45235/2024 WP(C)/26712/2024	BALARAM RATH VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
183	D-WP(C)/45237/2024 WP(C)/26713/2024	HARISCHANDRA TRIPATHY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
184	D-WP(C)/44813/2024 WP(C)/26714/2024	DR.ASHANTA RANJAN ROUSTRAY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
185	D-WP(C)/45238/2024 WP(C)/26715/2024	SUBASH CHANDRA RANA VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
186	D-WP(C)/41696/2024 WP(C)/26716/2024	NIRUPAMA DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
187	D-WP(C)/45241/2024 WP(C)/26717/2024	SANKAR CHANDAN VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
188	D-WP(C)/44204/2024 WP(C)/26718/2024	M/S. MEHER ENTERPRISES, SUBARNAPUR VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
189	D-WP(C)/45295/2024 WP(C)/26719/2024	G.D. B.ED. COLLEGE(SE), PATTAMUNDAI VS UNION OF INDIA	ASHOK KUMAR MOHANTY VS	// 0 //
190	D-WP(C)/44837/2024 WP(C)/26720/2024	LILABATI DAS VS COLLECTOR CUM DIST.MAGISTRATE, MAYURBHANJ	ANUPAM DASH VS	// 0 //
191	D-WP(C)/44819/2024 WP(C)/26721/2024	DR.RANINDRA KUMAR NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
192	D-WP(C)/45034/2024 WP(C)/26722/2024	M/S. SHAMIM AKHTAR, ROURKELA VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
193	D-WP(C)/40381/2024	JYOSHNA MANJARI PATRA	PRADEEP KUMAR KHUNTIA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26723/2024	VS COMPETENT AUTHORITY, ODISHA STATE HOUSING BOARD, BBSR	VS	0 //
194	D-WP(C)/45229/2024 WP(C)/26724/2024	HIMANSHU KUMAR PARIJA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
195	D-WP(C)/44768/2024 WP(C)/26725/2024	DHANURDHAR CHAMPATIRAY VS STATE OF ODISHA	ANIRUDH SANGANERIA VS	// 0 //
196	D-WP(C)/45050/2024 WP(C)/26726/2024	JAYARAM NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
197	D-WP(C)/44195/2024 WP(C)/26727/2024	SANJAY KUMAR PANIGRAHI VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
198	D-WP(C)/45239/2024 WP(C)/26728/2024	RITUPRIYA NAIK VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
199	D-WP(C)/41383/2024 WP(C)/26729/2024	PIJUS KANTI HOTA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
200	D-WP(C)/44199/2024 WP(C)/26730/2024	AVINASH MOHANTY VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
201	D-WP(C)/45095/2024 WP(C)/26731/2024	DIPTILATA CHAKRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
202	D-WP(C)/44222/2024 WP(C)/26732/2024	AVINASH MOHANTY VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
203	D-WP(C)/45347/2024 WP(C)/26733/2024	M/S. SAI PARENTERALS LTD, HYDERABAD VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
204	D-WP(C)/44337/2024 WP(C)/26734/2024	DR. AMITABH PANDA VS	AKASH ACHARYA VS	// 0

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205	D-WP(C)/43043/2024 WP(C)/26735/2024	ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), ZONE V, KOLKATA GOURAV MOHAPATRA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// // 0 //
206	D-WP(C)/45230/2024 WP(C)/26736/2024	BAPUJI BANDHU PATTANAIAK VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
207	D-WP(C)/45146/2024 WP(C)/26737/2024	SK.AMIKUDDIN VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
208	D-WP(C)/45313/2024 WP(C)/26738/2024	ARAT SAHU VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
209	D-WP(C)/44703/2024 WP(C)/26739/2024	GITANJALI PRADHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
210	D-WP(C)/45232/2024 WP(C)/26740/2024	BISWANATH NAYAK VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
211	D-WP(C)/45317/2024 WP(C)/26741/2024	RAMESH KUMAR PRUSTY VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
212	D-WP(C)/44210/2024 WP(C)/26742/2024	RABINDRA KUMAR BISWAL VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
213	D-WP(C)/44910/2024 WP(C)/26743/2024	SUKANTI BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
214	D-WP(C)/43620/2024 WP(C)/26744/2024	HRUSHIKESH NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
215	D-WP(C)/44481/2024 WP(C)/26745/2024	PARSURAM APAT VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/45240/2024 WP(C)/26746/2024	TRILOCHAN DAS VS NATIONAL GREEN TRIBUNAL EASTERN ZONE, KOLKATA.	SAMBIT SAMAL VS	// 0 //
217	D-WP(C)/44442/2024 WP(C)/26747/2024	LAXMIDHAR PANIGRAHI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
218	D-WP(C)/41828/2024 WP(C)/26748/2024	SASHI BHUSAN SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
219	D-WP(C)/45343/2024 WP(C)/26749/2024	NEHA JAISWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
220	D-WP(C)/45261/2024 WP(C)/26750/2024	BISWANATH CHATTERJEE VS THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA, HYDERABAD	SURYAKANTA DASH VS	// 0 //
221	D-WP(C)/44174/2024 WP(C)/26751/2024	PALTAN MASJID PENSIONPARA, SAMBALPUR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
222	D-WP(C)/41645/2024 WP(C)/26752/2024	DR. BIBHUPADA MOHAPATRA VS DIRECTOR GENERAL OF POLICE, ODISHA	UDIT RANJAN JENA VS	// 0 //
223	D-WP(C)/33777/2024 WP(C)/26753/2024	DILIP KUMAR DASH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
224	D-WP(C)/44267/2024 WP(C)/26754/2024	SUBASH CHANDRA BHANJA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //
225	D-WP(C)/34023/2024 WP(C)/26755/2024	MANORANJAN RANA VS VICE CHANCELLOR ,BPUT, SUDERGARH	SANJAY KUMAR DAS VS	// 0 //
226	D-WP(C)/44342/2024 WP(C)/26756/2024	DR. DEBASIS MISHRA VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), ZONE V, KOLKATA	AKASH ACHARYA VS	// 0 //
227	D-WP(C)/34026/2024	SACHIDANANDA MALIK	BIBHUTI BHUSAN BEHERA	//

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### CASES REGISTERED REPORT AS ON :29/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26757/2024	VS GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR	VS	0 //
228	D-WP(C)/41693/2024 WP(C)/26758/2024	RAVALLA LAVUDU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
229	D-WP(C)/44399/2024 WP(C)/26759/2024	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
230	D-WP(C)/43607/2024 WP(C)/26760/2024	BIJAY KUMAR CHHATOI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
231	D-WP(C)/44815/2024 WP(C)/26761/2024	PRADIP KUMAR NAYAK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
232	D-WP(C)/42651/2024 WP(C)/26762/2024	SIDDHARTH BARAI VS SUPERINTENDENT, BOLANGIR CIRCLE, ODISHA	ITISHREE TRIPATHY VS	// 0 //
233	D-WP(C)/44940/2024 WP(C)/26763/2024	SAROJ KUMAR TUNG VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
234	D-WP(C)/43946/2024 WP(C)/26764/2024	DILLIP KUMAR KATUAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
235	D-WP(C)/44650/2024 WP(C)/26765/2024	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
236	D-WP(C)/41154/2024 WP(C)/26766/2024	BIRENDRA KUMAR BEHERDALAI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
237	D-WP(C)/44055/2024 WP(C)/26767/2024	PREMANANDA DASH VS STATE OF ODISHA	MANASHRANJAN MOHANTY VS	// 0 //
238	D-WP(C)/45527/2024 WP(C)/26768/2024	SAMBIT KUMAR KAR VS	PRASANTA KUMAR NANDA VS	// 0

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### CASES REGISTERED REPORT AS ON :29/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/45159/2024 WP(C)/26769/2024	STATE OF ODISHA KANHU CHARAN MOHANTA VS	NIRANJAN LENKA VS	// // ()
240	D-WP(C)/43621/2024 WP(C)/26770/2024	STATE OF ODISHA TABSSUM ARA QUADRI VS	DEBIDUTTA MOHAPATRA VS	// // ()
241	D-WP(C)/45472/2024 WP(C)/26771/2024	STATE OF ODISHA MALATI BHOI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
242	D-WP(C)/44339/2024 WP(C)/26772/2024	STATE OF ODISHA DR. SUKANTA KUMAR SAHOO VS	M/S.SATYA RANJAN PATI, D.PATI, S.S.SWAIN, L.BEHURA AKASH ACHARYA VS	// // ()
243	D-WP(C)/44145/2024 WP(C)/26773/2024	ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), ZONE V, KOLKATA SASANKA KUMAR NAYAK VS	SAIBRATA RATH VS	// // ()
244	D-WP(C)/45455/2024 WP(C)/26774/2024	STATE OF ODISHA SUDHAKAR ROUT VS	SIDHARTHA MISHRA VS	// // ()
245	D-WP(C)/41624/2024 WP(C)/26775/2024	STATE OF ODISHA TARANI KUMAR BHUYAN VS	RAMA CHANDRA JENA VS	// // ()
246	D-WP(C)/44826/2024 WP(C)/26776/2024	STATE OF ODISHA BISHNU CHARAN BHOI VS	ANAM CHARAN PANDA VS	// // ()
247	D-WP(C)/45548/2024 WP(C)/26777/2024	STATE OF ORISSA MAA TARINI TIPPER AND TRUCK OWNERS ASSOCIATION, KEONJHAR VS	ADHIRAJ MOHANTY VS	// // ()
248	D-WP(C)/44416/2024 WP(C)/26778/2024	STATE OF ODISHA TARUN MINZ VS	PABITRA KUMAR NAYAK VS	// // ()
249	D-WP(C)/45597/2024 WP(C)/26779/2024	UNION OF INDIA PRAMILA NAYAK VS THE CHIEF REGIONAL MANAGER, INDIAN OVERSEAS BANK, BBSR	ADHIRAJ MOHANTY VS	// // () //

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### CASES REGISTERED REPORT AS ON :29/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/45164/2024 WP(C)/26780/2024	BHUBAN BHADRA VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
251	D-WP(C)/45446/2024 WP(C)/26781/2024	LINGARAJ MAHANTA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
252	D-WP(C)/42389/2024 WP(C)/26782/2024	KULAMANI BEHERA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
253	D-WP(C)/43078/2024 WP(C)/26783/2024	ALFA ANKA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
254	D-WP(C)/45260/2024 WP(C)/26784/2024	DR. PUSPALATA ROUT VS THE EXECUTIVE DIRECTOR (S AND P) AND PRO VICE CHAIRMAN, DELHI PUBLIC SCHOOL, ANGUL	GOPAL PRASAD JENA VS	// 0 //
255	D-WP(C)/45610/2024 WP(C)/26785/2024	JINDAL STEEL AND POWER LTD, NEW DELHI VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
256	D-WP(C)/44340/2024 WP(C)/26786/2024	DR. DEEPAK KUMAR MOHANTY VS ICAR AGRICULTURAL TECNOLOGY APPLICATION RESEARCH INSTITUTE , KOLKATA	AKASH ACHARYA VS	// 0 //
257	D-WP(C)/43743/2024 WP(C)/26787/2024	M/S. DEBATA CONSTRUCTION PVT. LTD., CUTTACK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
258	D-WP(C)/45524/2024 WP(C)/26788/2024	BHABANI SANKAR MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
259	D-WP(C)/44214/2024 WP(C)/26789/2024	KAIBALYA SANDHA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
260	D-WP(C)/44551/2024 WP(C)/26790/2024	RAJENDRA BEHERA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
261	D-WP(C)/45398/2024	JAGAMANI MOHANTY	SAKTIDHARA MISHRA	//

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### CASES REGISTERED REPORT AS ON :29/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26791/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/43578/2024 WP(C)/26792/2024	SURENDRA KUMAR SAHOO VS STATE OF ORISSA	BANSHIDHAR SATAPATHY VS	// 0 //
263	D-WP(C)/45451/2024 WP(C)/26793/2024	DEBASISH DASH VS SWAGATIKA SAHOO	SATYAJIT MOHAPATRA (2) VS	// 0 //
264	D-WP(C)/45391/2024 WP(C)/26794/2024	M/S SAINIK MINING ALLIED SERVICES LIMITED VS COMMISSIONER FOR EMPLOYEES COMENSATION CUM DIVISIONAL LABOUR COMMISSIONER	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
265	D-WP(C)/44758/2024 WP(C)/26795/2024	DR. BHOLANATH MISHRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
266	D-WP(C)/44266/2024 WP(C)/26796/2024	BANAMALI PATEL VS STATE OF ODISHA	HIMANSU SEKHAR MISHRA VS	// 0 //
267	D-WP(C)/45248/2024 WP(C)/26797/2024	M/S SHAMIM AKHTAR, ROURKELA VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
268	D-WP(C)/43673/2024 WP(C)/26798/2024	SMT SUSILADEVI INSTITUTE OF HEALTH AND TECHNOLOGY, BERHAMPUR VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
269	D-WP(C)/45407/2024 WP(C)/26799/2024	TINNY DAS VS THE MANAGER (ELECTRICAL), TPCODL, C.D.D-II, CUTTACK	BASUMATI PRADHAN VS	// 0 //
270	D-WP(C)/45069/2024 WP(C)/26800/2024	KASINATH DHANWAR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
271	D-WP(C)/43843/2024 WP(C)/26801/2024	JAGRUTI HIGH SCHOOL, DULAMPUR, BANGARH VS JOINT COMNR, SETTLEMENT AND CONSOLIDATION, SAMBALPUR	MADHUMITA PANDA VS	// 0 //
272	D-WP(C)/44507/2024 WP(C)/26802/2024	DHARAMU NAYAK VS	ARIJEET MISHRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/44476/2024 WP(C)/26803/2024	STATE OF ODISHA PRATAP KUMAR BAI VS	SANTOSH KUMAR ROUT VS	// // ()
274	D-WP(C)/44688/2024 WP(C)/26804/2024	STATE OF ODISHA LOPAMUDRA MISHRA VS	JYOTIRMAY GUPTA VS	// // ()
275	D-WP(C)/44432/2024 WP(C)/26805/2024	STATE OF ODISHA KSHIRA MALLIIK @ MALLICK VS	PABITRA KUMAR NAYAK VS	// // ()
276	D-WP(C)/44545/2024 WP(C)/26806/2024	STATE OF ODISHA DILLIP KUMAR PATTNAIK VS	MAHESWAR MOHANTY VS	// // ()
277	D-WP(C)/39288/2024 WP(C)/26807/2024	STATE OF ODISHA BASANTI NAYAK VS	DINESH CHANDRA RAY VS	// // ()
278	D-WP(C)/45099/2024 WP(C)/26808/2024	STATE OF ODISHA PRAFULLA KUMAR DASH VS	AMIYA KUMAR TARAI VS	// // ()
279	D-WP(C)/44877/2024 WP(C)/26809/2024	STATE OF ODISHA SATYA NARAYAN BEHERA VS	BANSHIDHAR SATAPATHY VS	// // ()
280	D-WP(C)/40877/2024 WP(C)/26810/2024	STATE OF ODISHA KALANDI CHARAN ROUT VS	KUNAL KUMAR SWAIN VS	// // ()
281	D-WP(C)/44258/2024 WP(C)/26811/2024	STATE OF ODISHA LAXMI NARAYAN KAR VS	PRABODHA CHANDRA NAYAK VS	// // ()
282	D-WP(C)/45563/2024 WP(C)/26812/2024	STATE OF ODISHA DIPTIMAYEE LENKA VS	NIRANJAN LENKA VS	// // ()
283	D-WP(C)/44748/2024 WP(C)/26813/2024	STATE OF ODISHA SUSANTA KUMAR DASH VS STATE OF ORISSA	SURENDRA KUMAR SAHOO VS	// // () //

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### CASES REGISTERED REPORT AS ON :29/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/45791/2024 WP(C)/26814/2024	ODISHA STATE EMPLOYEES FEDERATION, CUTTACK VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
285	D-WP(C)/40878/2024 WP(C)/26815/2024	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
286	D-WP(C)/44835/2024 WP(C)/26816/2024	BRAJENDRA KUMAR BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
287	D-WP(C)/45431/2024 WP(C)/26817/2024	BRAJABANDHU JENA VS THE GENERAL MANAGER, DISTRICT INDUSTRIES CENTRE, KEONJHAR	RAMDAS ACHARY VS	// 0 //
288	D-WP(C)/42959/2024 WP(C)/26818/2024	PURNA CHANDRA DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
289	D-WP(C)/45074/2024 WP(C)/26819/2024	SUDHAKAR NAYAK VS TAHASILDAR, TANGI CHAUDWAR	SUNSHINE ANAND SWAIN VS	// 0 //
290	D-WP(C)/43313/2024 WP(C)/26820/2024	PRAKASH CHANDRA SWAIN VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
291	D-WP(C)/45315/2024 WP(C)/26821/2024	SALIM KHAN VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
292	D-WP(C)/43449/2024 WP(C)/26822/2024	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
293	D-WP(C)/45836/2024 WP(C)/26823/2024	MANOJ KUMAR OJHA VS THE CHAIRPERSON, ADMINISTRATIVE BUILDING PARADIP PORT AUTHORITY, JAGATSINGHPUR	BINI MISHRA VS	// 0 //
294	D-WP(C)/44852/2024 WP(C)/26824/2024	HEMANTA KUMAR SHARMA VS PRINCIPAL COMNR, GST AND CENTRAL EXCISE COMMISSIONERATE, BBSR	SANTOSH KUMAR MISHRA VS	// 0 //
295	D-WP(C)/44103/2024	SUSILA DEVI INSTITUTE OF HEALTH AND TECHNOLOGY, GANJAM	ARUPANANDA GOSWAMY	//

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### CASES REGISTERED REPORT AS ON :29/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26825/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/44226/2024 WP(C)/26826/2024	LAXMI NARAYAN KAR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
297	D-WP(C)/44858/2024 WP(C)/26827/2024	PREM KUMAR MOTIWALA VS THE COMNR CGST, CX AND CUSTOMS, BBSR	B.B.CHAMPATIRAY VS	// 0 //
298	D-WP(C)/44975/2024 WP(C)/26828/2024	BHAIRAB BHOI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
299	D-WP(C)/40696/2024 WP(C)/26829/2024	M/S. BIRAMAHARAJPUR COLLEGE, SUBARNAPUR VS REGIONAL PROVIDENT DUND COMMISSIONER EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR	GAGAN BIHARI SINGH VS	// 0 //
300	D-WP(C)/43731/2024 WP(C)/26830/2024	KABITA RAY VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
301	D-WP(C)/44893/2024 WP(C)/26831/2024	SAPAN KUMAR PRADHAN VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
302	D-WP(C)/45556/2024 WP(C)/26832/2024	PRABIN KUMAR PATRA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
303	D-WP(C)/45726/2024 WP(C)/26833/2024	JHANSI RANI BOSI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
304	D-WP(C)/45720/2024 WP(C)/26834/2024	GOPINATHPUR GRAM PANCHAYAT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
305	D-WP(C)/45282/2024 WP(C)/26835/2024	BASANTA KUMAR SAHU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0 //
306	D-WP(C)/44894/2024 WP(C)/26836/2024	LINGARAJ SAHOO VS	ARUN KUMAR PATRA VS	// 0

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### CASES REGISTERED REPORT AS ON :29/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/44685/2024 WP(C)/26837/2024	STATE OF ODISHA SUNAKAR BEHERA VS	AUROVINDA MOHANTY VS	// // ()
308	D-WP(C)/45420/2024 WP(C)/26838/2024	STATE OF ODISHA BHAIRABA CHANDRA SAHU VS	SUSANTA KUMAR DASH VS	// // ()
309	D-WP(C)/44469/2024 WP(C)/26839/2024	STATE OF ODISHA BUDHIA SAHU VS	SANTOSH KUMAR ROUT VS	// // ()
310	D-WP(C)/43122/2024 WP(C)/26840/2024	STATE OF ODISHA JET TRAINING CENTRE VS	ARUPANANDA GOSWAMY VS	// // ()
311	D-WP(C)/45070/2024 WP(C)/26841/2024	STATE OF ODISHA TUSARIKANTI SAHOO VS	BADRINARAYAN PANDA VS	// // ()
312	D-WP(C)/43575/2024 WP(C)/26842/2024	STATE OF ODISHA RAMA CHANDRA NAYAK VS	BANSHIDHAR SATAPATHY VS	// // ()
313	D-WP(C)/45115/2024 WP(C)/26843/2024	STATE OF ORISSA DHRUBA CHARAN KUMBHAR VS	AMITAV DAS VS	// // ()
314	D-WP(C)/45694/2024 WP(C)/26844/2024	STATE OF ODISHA AKSHAYA KUMAR NAYAK VS	ASHOK KUMAR BEHERA,S.MOHAPATRA,M.B. SMRUTIRANJAN,D.K.SAHOO,J.SWAIN VS	// // ()
315	D-WP(C)/42759/2024 WP(C)/26845/2024	STATE OF ODISHA NIRMAL BEHERA VS	BIBHUTI BHUSAN SWAIN VS	// // ()
316	D-WP(C)/44143/2024 WP(C)/26846/2024	UNION OF INDIA CHHANDA CHARAN BISSOYI VS	SAIBRATA RATH VS	// // ()
317	D-WP(C)/45306/2024 WP(C)/26847/2024	STATE OF ODISHA UMESH CHANDRA KHATAI VS	RAMA KRISHNA BISOI VS	// // ()
		STATE OF ODISHA		//

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### CASES REGISTERED REPORT AS ON :29/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/45768/2024 WP(C)/26848/2024	SANATAN PRADHAN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
319	D-WP(C)/44207/2024 WP(C)/26849/2024	SANJAY KUMAR PANIGRAHI VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
320	D-WP(C)/45430/2024 WP(C)/26850/2024	SUNIL KUMAR PRADHAN VS CHAIRMAN-CUM-MANAGING DIRECTOR, MCL HEADQUARTERS, BURLA	BIBHUTI BHUSAN SWAIN VS	// 0 //
321	D-WP(C)/45588/2024 WP(C)/26851/2024	MANORANJAN DAS VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
322	D-WP(C)/42520/2024 WP(C)/26852/2024	SUMITRA NAYAK @ GOND VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
323	D-WP(C)/43717/2024 WP(C)/26853/2024	NIRANJAN DAS VS STATE OF ODISHA	AJAYA KUMAR DASH VS	// 0 //
324	D-WP(C)/45724/2024 WP(C)/26854/2024	RITARANI MUDULI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
325	D-WP(C)/45719/2024 WP(C)/26855/2024	M/S. KALINGA SPONGE IRON LTD.,SUNDARGARH VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP.,KHURDA	GOURI MOHAN RATH VS	// 0 //
326	D-WP(C)/44474/2024 WP(C)/26856/2024	DHIRAJ PODAR VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	// 0 //
327	D-WP(C)/44217/2024 WP(C)/26857/2024	SANJAY KUMAR PANIGRAHI VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
328	D-WP(C)/44881/2024 WP(C)/26858/2024	GHANASHYAM MAHANTA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
329	D-WP(C)/44888/2024	PRADEEP KUMAR GIRI	SATYABRATA SATAPATHY	//

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**CASES REGISTERED REPORT AS ON :29/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26859/2024	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/44343/2024 WP(C)/26860/2024	DR. SAMIR RANJAN DASH VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), ZONE V, KOLKATA	AKASH ACHARYA VS	// ()
331	D-WP(C)/44984/2024 WP(C)/26861/2024	SHANKAR LAL AGRAWAL VS SUB-COLLECTOR, TITILAGARH	PRASHANTA KUMAR NAYAK VS	// ()
332	D-WP(C)/44344/2024 WP(C)/26862/2024	DR. NARAYAN BAR VS ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA	AKASH ACHARYA VS	// ()
333	D-ABLAPL/30802/2024 ABLAPL/12010/2024	MEGLAL KHURA VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	TUREIKELA /5 /2011 ()
334	D-ABLAPL/31986/2024 ABLAPL/12011/2024	SARFARAZ KHAN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	LAXMISAGAR P.S. /567 /2024 ()
335	D-ABLAPL/31449/2024 ABLAPL/12012/2024	JAYAKRUSHNA BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAMBARI /242 /2024 ()
336	D-ABLAPL/31506/2024 ABLAPL/12013/2024	AKANKSHA MISHRA PATRA VS STATE OF ODISHA	LINGARAJ SARANGI VS	PAHALA /427 /2024 ()
337	D-ABLAPL/31748/2024 ABLAPL/12014/2024	GANESH PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	SAHID NAGAR P.S. /533 /2021 ()
338	D-ABLAPL/32077/2024 ABLAPL/12015/2024	PREETAM KUMAR SAHOO VS STATE OF ODISHA	SOUGAT DASH VS	KAPTIPADA /255 /2024 ()
339	D-ABLAPL/31806/2024 ABLAPL/12016/2024	LOCHAN DHARUA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /331 /2024 ()
340	D-ABLAPL/31876/2024 ABLAPL/12017/2024	AKHIL KUMAR MALLIK VS	BIBHUTI KESHARI BISWAL VS	NARASINGHPUR /152 /2024 ()

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341	D-ABLAPL/29037/2024 ABLAPL/12018/2024	STATE OF ODISHA KHETROJ KUMAR MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// KESINGA /294 /2024 ( //
342	D-ABLAPL/32084/2024 ABLAPL/12019/2024	JUBARAJ PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /210 /2024 ( //
343	D-ABLAPL/31917/2024 ABLAPL/12020/2024	DEEPAK KUMAR SAHOO @ DEEPAK SAHOO VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// / /0 JMFC, BHAPUR(Nayagarh ) 2(A)CC/0000025/2024
344	D-ABLAPL/31456/2024 ABLAPL/12021/2024	CHAHAT SAHU @ SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	RENGALI DAM SITE /117 /2024 ( //
345	D-ABLAPL/32087/2024 ABLAPL/12022/2024	NIHAR SURIN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BISRA /164 /2024 ( //
346	D-ABLAPL/31820/2024 ABLAPL/12023/2024	BIDYADHAR SAHOO VS STATE OF ODISHA	BISHNU PRASAD RATH VS	BARANGA /395 /2024 ( //
347	D-ABLAPL/31926/2024 ABLAPL/12024/2024	MANISH GUPTA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	CHOUDWAR /421 /2024 ( //
348	D-ABLAPL/32121/2024 ABLAPL/12025/2024	SANJAN SETH VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH /595 /2024 ( //
349	D-ABLAPL/31927/2024 ABLAPL/12026/2024	SUNIL VERMA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	CHOUDWAR /421 /2024 ( //
350	D-ABLAPL/32122/2024 ABLAPL/12027/2024	BHIKARI POLEI @ BABU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	KHALLIKOTE /833 /2024 ( //
351	D-ABLAPL/31998/2024 ABLAPL/12028/2024	SUMITRA DAS @ SUMITRA DASH VS STATE OF ODISHA	SUMANTA MALIK VS	SATYABADI /298 /2024 ( //

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352	D-ABLAPL/31761/2024 ABLAPL/12029/2024	MANAS RANJAN NAYAK VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	//0 () //
353	D-ABLAPL/32131/2024 ABLAPL/12030/2024	PRAVAT KUMAR JENA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	JANKIA P.S. /229 /2024 () //
354	D-ABLAPL/31789/2024 ABLAPL/12031/2024	N.RAMESH RAJU VS STATE OF ODISHA	SARAT KUMAR JENA VS	ATTABIRA /360 /2024 () //
355	D-ABLAPL/31945/2024 ABLAPL/12032/2024	SITU @ SITANSHU PATARA @ SITANSHU PATARA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NIHALPRASAD /189 /2024 () //
356	D-ABLAPL/31990/2024 ABLAPL/12033/2024	KANGURU PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /271 /2024 () //
357	D-ABLAPL/31803/2024 ABLAPL/12034/2024	UPENDRA SUNA VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /292 /2024 () //
358	D-ABLAPL/31993/2024 ABLAPL/12035/2024	BABU PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /271 /2024 () //
359	D-ABLAPL/26842/2024 ABLAPL/12036/2024	ARJUN PRADHAN VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	REAMAL /53 /2022 SPECIAL JUDGE,DEOGARH(Debagarh ) Spl/0000008/2022
360	D-ABLAPL/32240/2024 ABLAPL/12037/2024	SAMIT KUMAR NAIK VS STATE OF ODISHA	SARBESWAR SAHOO VS	PURIGHAT /278 /2024 () //
361	D-ABLAPL/31805/2024 ABLAPL/12038/2024	RILU SUNA VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /292 /2024 () //
362	D-ABLAPL/31994/2024 ABLAPL/12039/2024	JATA @ BAPI @ DEPAK DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /499 /2024 () //
363	D-ABLAPL/32089/2024	JYOTI RANJAN NAYAK	P.ANUP DASH	BELLAGUNTHA /294 /2024

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	ABLAPL/12040/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/31915/2024 ABLAPL/12041/2024	JAINESH NARAYAN SAHOO VS STATE OF ODISHA	AUROVINDA MOHANTY VS	//0 J.M.F.C. IV BHUBANESWAR(Khordha ) ICC/0000157/2024
365	D-ABLAPL/32027/2024 ABLAPL/12042/2024	KHAGESWAR MOHARANA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BASUDEVPUR /748 /2024 () //
366	D-ABLAPL/32065/2024 ABLAPL/12043/2024	REKHA PALAI@REKHA PALEI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BADACHANA /454 /2024 () //
367	D-ABLAPL/32107/2024 ABLAPL/12044/2024	LAXMAN BARIHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /333 /2024 () //
368	D-ABLAPL/29251/2024 ABLAPL/12045/2024	BRAJA PANDEY VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /357 /2024 () //
369	D-ABLAPL/32128/2024 ABLAPL/12046/2024	FATAHAR KHAN VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	KHURDA MODEL /391 /2024 () //
370	D-ABLAPL/32201/2024 ABLAPL/12047/2024	SOPSINGH MAJHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	LAKHANA /84 /2024 () //
371	D-ABLAPL/32130/2024 ABLAPL/12048/2024	GUNJAN KUMAR BISWAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	SAHID NAGAR P.S. /427 /2024 () //
372	D-ABLAPL/32202/2024 ABLAPL/12049/2024	ZAJUL HAQUE VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CHAMPUA /279 /2024 () //
373	D-ABLAPL/32168/2024 ABLAPL/12050/2024	PATU @ANJAN KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /105 /2017 () //
374	D-ABLAPL/32232/2024 ABLAPL/12051/2024	KARTIKA MISTRI VS	PRASANNA KUMAR MISHRA VS	RAMPUR (SONEPUR) /183 /2024 ()

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375	D-ABLAPL/32093/2024 ABLAPL/12052/2024	STATE OF ODISHA BIDYADHAR NAHAK@BIDURA NAHAK VS	RAJENDRA NARAYAN ROUT VS	// NIMAKHANDI /264 /2024 ()
376	D-ABLAPL/32241/2024 ABLAPL/12053/2024	STATE OF ODISHA BASANTA KUMAR PATTANAYAK VS	ALOK KUMAR PANDA VS	// BARIPADA TOWN /642 /2024 ()
377	D-ABLAPL/32265/2024 ABLAPL/12054/2024	STATE OF ODISHA RAJESH SAMAL VS	SANDEEP RAJ PANDA VS	// JAGATPUR /552 /2024 ()
378	D-ABLAPL/32289/2024 ABLAPL/12055/2024	STATE OF ODISHA SATYAPRIYA NAYAK VS	RAMESH CHANDRA MAHARANA VS	// DHARMASALA /323 /2023 ()
379	D-ABLAPL/32292/2024 ABLAPL/12056/2024	STATE OF ODISHA AKASH NAG VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /170 /2024 ()
380	D-ABLAPL/32095/2024 ABLAPL/12057/2024	STATE OF ODISHA BISWAMBAR SASMAL@ SASAMAL VS	RAJENDRA NARAYAN ROUT VS	// NIMAKHANDI /264 /2024 ()
381	D-ABLAPL/30475/2024 ABLAPL/12058/2024	STATE OF ODISHA SALIMDHAR JANI @ SHALIMDAR JANI VS	ANURAG PATI VS	// PAPADAHANDI /141 /2024 ()
382	D-ABLAPL/30515/2024 ABLAPL/12059/2024	STATE OF ODISHA TULU @ TUTU @ ABHIJIT SENAPATI VS	DEBASIS SAHOO VS	// NANDIPADA /56 /2007 ()
383	D-ABLAPL/32101/2024 ABLAPL/12060/2024	STATE OF ODISHA MANAS KUMAR JENA @ MANAS JENA VS	RAJENDRA NARAYAN ROUT VS	// BAISINGA /266 /2024 ()
384	D-ABLAPL/32117/2024 ABLAPL/12061/2024	STATE OF ODISHA BHIMASEN PRADHAN VS	SARATHI JYOTI MOHANTY VS	// BRAHMAGIRI /233 /2023 ()
385	D-ABLAPL/31518/2024 ABLAPL/12062/2024	STATE OF ODISHA TAPAN SAHOO @ RAJESH ROSHAN SAHOO VS STATE OF ODISHA	RAKESH SHARMA VS	// NIMAPADA /275 /2024 () //

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386	D-ABLAPL/32288/2024 ABLAPL/12063/2024	AJIT KUMAR RATH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /853 /2024 () //
387	D-ABLAPL/31807/2024 ABLAPL/12064/2024	SESHADEV DASH @ SESHADDEB DASH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MANAMUNDA /122 /2018 () //
388	D-ABLAPL/32132/2024 ABLAPL/12065/2024	GUNJAN KUMAR BISWAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BHARATPUR PS /663 /2024 () //
389	D-ABLAPL/32047/2024 ABLAPL/12066/2024	JYOITSWAMI SAHU@PAPA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /963 /2024 () //
390	D-ABLAPL/32291/2024 ABLAPL/12067/2024	SURESH CHANDRA PUTHAL @ SURESH PUTHAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALASORE TOWN /356 /2024 () //
391	D-ABLAPL/32158/2024 ABLAPL/12068/2024	MANOHAR SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	GAISILET /202 /2024 () //
392	D-ABLAPL/31786/2024 ABLAPL/12069/2024	SUNITA SITHA VS STATE OF ODISHA	SANTOSHI BEHERA VS	ATHGARH /304 /2024 () //
393	D-ABLAPL/32162/2024 ABLAPL/12070/2024	JITU @ ASWINI KUMAR PRADHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /244 /2024 () //
394	D-ABLAPL/31897/2024 ABLAPL/12071/2024	MANOJ KUMAR DIGAL @ MANOJ DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALLIGUDA /15 /2024 () //
395	D-ABLAPL/32058/2024 ABLAPL/12072/2024	RAGHUNATH PRADHAN VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /233 /2019 () //
396	D-ABLAPL/31987/2024 ABLAPL/12073/2024	DHARANIDHAR BEHERA VS STATE OF ODISHA	SOU MENDRA PATTANAIAK VS	BISRA /177 /2024 () //
397	D-ABLAPL/32070/2024	RAHUL ROUT @ RAMULU	BIJAY KUMAR BEHERA	JAGATSINGPUR /1004 /2024

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	ABLAPL/12074/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/32179/2024 ABLAPL/12075/2024	NANDU PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BANARAPAL /352 /2024 () //
399	D-ABLAPL/32062/2024 ABLAPL/12076/2024	KIRAN KUMAR SAHU@KIRAN SAHU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BERHAMPUR TOWN /176 /2024 () //
400	D-ABLAPL/32081/2024 ABLAPL/12077/2024	SEKH GULSAT ALI@WASIM VS STATE OF ODISHA	RAKESH KUMAR DAS VS	DHANUPALI /409 /2024 () //
401	D-ABLAPL/32285/2024 ABLAPL/12078/2024	MAHESWAR PRUSTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NISCHINTAKOILI /122 /2024 () //
402	D-ABLAPL/32139/2024 ABLAPL/12079/2024	NABIN KUMAR PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
403	D-ABLAPL/32161/2024 ABLAPL/12080/2024	SANTANU KUMAR DALAI VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /353 /2024 () //
404	D-ABLAPL/32140/2024 ABLAPL/12081/2024	NIVEDITA MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
405	D-ABLAPL/32170/2024 ABLAPL/12082/2024	MANUA DALAI @ SATYA PRAKASH DALAI VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	JAJPUR SADAR /292 /2024 () //
406	D-ABLAPL/32142/2024 ABLAPL/12083/2024	KUMAR GAURABA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
407	D-ABLAPL/32327/2024 ABLAPL/12084/2024	TRILOCHAN SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /228 /2024 () //
408	D-ABLAPL/32150/2024 ABLAPL/12085/2024	GURU @ GURU CHARAN MAHANTA VS	PRANAYA KUMAR DASH VS	TELKOI /290 /2024 ()

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409	D-ABLAPL/32205/2024 ABLAPL/12086/2024	STATE OF ODISHA NARAYAN SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	// BARGARH /516 /2024 ()
410	D-ABLAPL/32208/2024 ABLAPL/12087/2024	STATE OF ODISHA LAKAPATI DEEP VS STATE OF ODISHA	SATYABRATA PANDA VS	// / /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000021/2024